

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 2936.
TO BE ANSWERED ON WEDNESDAY, THE 20TH DECEMBER, 2023.**

E-COMMERCE

2936. SHRI RAVIKUMAR D.:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Ministry has conducted any study to address key issues like competition as identified in the 172nd report of the Rajya Sabha on the Promotion and Regulation of e-commerce in India.
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government intends to clarify the extent of applicability of the existing e-commerce laws to the Open Network for Digital Commerce (ONDC);
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) the names of the cities where ONDC is operational currently; and
- (f) whether the personal data is being safely and securely stored, collected, received, shared and handled between network participants and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a) & (b):** No such study has been conducted by this Department. The Action Taken Report on key issues like competition has been laid in Lok Sabha on 26.07.2023 and in Rajya Sabha on 28.07.2023.
- (c) & (d):** All existing laws and regulations of India, related to e-commerce are applicable to ONDC and the Network Participants on ONDC network.
- (e):** ONDC is currently operational in more than 500 cities and towns across India.
- The geographic coverage of ONDC is determined both by the capability of its Network participants and the independent business decisions of merchants on boarded by the Network participants.
- (f):** ONDC does not collect any personal data. ONDC is a Protocol that enables Network Participants to independently and efficiently exchange goods and services. As per ONDC's Network Data Governance Policy, the Network Participants adhere to all applicable laws governing privacy and data.
